

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

**Petition No. 11/2008
(Suo Motu)**

In the matter of

Contravention of Commission's order dated 31.12.2007 in Petition No. 156/2007 arising out of non-approval of open access by Southern Regional Load Despatch Centre (SRLDC) on the ground of non-receipt of consent from SLDC-OPTCL.

And in the matter of

1. Southern Regional Load Despatch Centre, Bangalore
2. Eastern Regional Load Despatch Centre, Kolkata
3. State Load Despatch Centre, Bhubaneshwar

.....Respondents

The following were present:

1. Shri.K. Gopal Choudhary, Advocate, NVBL
2. Shri R.K.Mehta, Advocate, SLDC
3. Shri S.K.Das, SLDC
4. Shri P.K.Das, SLDC
5. Shri V.K.Agarwal, SRLDC

**ORDER
(Date of Hearing: 28.2.2008)**

Due to paucity of time, the petition could not be taken up. Adjourned to
11.3.2008.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 28th February 2008

sd/-
(BHANU BHUSHAN)
MEMBER